

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/681/(IB)/CB/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : URC CONSTRUCTION PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Preeti S. Arasu for Rajajopal & Laghunath Advocates	Counsel for Peti	Preeti
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ORDER

Counsel for petitioner present and stated that the matter has been settled between the parties. She prayed for time to file the joint memo of settlement. Time is extended at request. Put up on 13.12.2017.

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S Vijayaraghavan
Member (Technical)

^{-sd/-}
K Anantha Padmanabha Swamy
Member (Judicial)

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